

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 67
TO BE ANSWERED ON 28TH APRIL, 2016

CENTRAL ROAD FUND

*67. SHRI B.V. NAIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds accrued under the Central Road Fund (CRF) during the last three years, year-wise;
- (b) the details of the projects financed from the CRF during the above period, State-wise;
- (c) whether the Government has accorded in principle approval to some of the proposals received from States under CRF; and
- (d) if so, the details thereof, State/UT wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 67 FOR ANSWER ON 28.04.2016 ASKED BY SHRI B.V. NAIK REGARDING CENTRAL ROAD FUND

(a) The funds accrued under the Central Road Fund (CRF) during 2013-14, 2014-15 and 2015-16 were Rs. 19,263 crore, Rs. 26,108 crore and Rs. 69,809 crore (provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Apart from this, the Ministry also allocates funds for development of State Roads and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the CRF Act, 2000. Year wise details of accrual/allocation of funds to States / Union Territories (UTs) and expenditure/release of funds under these schemes during the last three years are as follows:

Sl. No.	Year	(Amount in Rs. Crore)			
		CRF (State Roads)		EI & ISC	
		Accrual	Release of funds	Allocation	Expenditure / Release of funds
1.	2013-14	2971.41	2923.72	262.22	236.68
2.	2014-15	2646.81	2094.78	239.79	93.11
3.	2015-16	2880.43	2398.10	355.35	267.08

(b) The State-wise details of projects approved / sanctioned for development of State Roads under CRF and EI&ISC schemes during the last three years is at **Annexure-I**.

The development of NHs under various phases of National Highways Development Project (NHDP) is financed through NH share of CRF Cess, Toll Remittances and funds raised through Internal & Extra Budgetary Resources (IEBR) by National Highways Authority of India (NHAI). Part of NH share of cess under CRF was also used for development of other NHs during the above period. However, specific details of State/UT wise NH projects financed through CRF are not maintained.

(c) and (d) The State/UT wise details of proposals approved in-principle under CRF and EI&ISC schemes during 2015-16 is at **Annexure-II**.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 67 FOR ANSWER ON 28.04.2016 ASKED BY SHRI B.V. NAIK REGARDING CENTRAL ROAD FUND**

The State-wise details of projects approved for development of State Roads under CRF scheme during the last three years

(Amount in Rs. Crore)

Sl. No.	State/UT	2013-14		2014-15		2015-16	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
	States						
1.	Andhra Pradesh	55	584.25	-	-	1	5.50
2.	Arunachal Pradesh	-	-	8	97.94	9	80.74
3.	Assam	9	61.87	9	90.03	16	66.84
4.	Bihar	5	205.74	9	124.67	-	-
5.	Chhattisgarh	-	-	10	305.56	-	-
6.	Goa	5	58.82	1	29.42	-	-
7.	Gujarat	14	95.20	-	-	9	473.02
8.	Haryana	4	99.53	-	-	11	280.91
9.	Himachal Pradesh	6	48.93	14	55.59	44	197.01
10.	Jammu & Kashmir	8	110.67	17	347.41	25	785.56
11.	Jharkhand	2	98.21	2	16.25	5	252.71
12.	Karnataka	256	1000.00	15	70.50	-	-
13.	Kerala	29	313.81	-	-	2	50.02
14.	Madhya Pradesh	-	-	-	-	27	1045.00
15.	Maharashtra	38	440.40	85	1787.00	170	3111.38
16.	Manipur	-	-	-	-	4	35.49
17.	Meghalaya	-	-	-	-	6	58.63
18.	Mizoram	2	20.36	-	-	4	29.92
19.	Nagaland	2	37.48	1	16.93	13	284.60
20.	Odisha	7	136.64	4	70.86	22	257.73
21.	Punjab	-	-	-	-	3	95.91
22.	Rajasthan	49	311.92	14	342.03	56	1762.28
23.	Sikkim	-	-	4	17.55	4	32.55
24.	Tamil Nadu	32	255.00	-	-	78	390.00
25.	Telangana	58	615.75	-	-	-	-
26.	Tripura	-	-	1	6.47	-	-
27.	Uttar Pradesh	-	-	-	-	38	1264.17
28.	Uttarakhand	-	-	10	89.49	12	210.58
29.	West Bengal	-	-	6	238.54	5	195.28
	UTs						
30.	Delhi	3	163.07	-	-	-	-
31.	A&N Islands	-	-	-	-	6	44.38
32.	Pudducherry	6	48.40	-	-	-	-

The State-wise details of projects sanctioned for development of State Roads under EI&ISC scheme during the last three years

(Amount in Rs. Crore)

Sl. No.	State/UT	2013-14		2014-15		2015-16	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
	States						
1.	Andhra Pradesh	-	-	-	-	1	20.20
2.	Arunachal Pradesh	-	-	1	7.45	1	9.86
3.	Assam	-	-	2	60.47	-	-
4.	Bihar	-	-	2	23.96	-	-
5.	Goa	-	-	1	9.06	-	-
6.	Gujarat	2	21.93	-	-	-	-
7.	Haryana	1	5.94	-	-	-	-
8.	Himachal Pradesh	1	17.46	1	37.42	1	25.38
9.	Jammu & Kashmir	-	-	-	-	1	158.84
10.	Jharkhand	-	-	1	24.23	1	20.85
11.	Karnataka	4	62.29	-	-	-	-
12.	Maharashtra	1	78.65	-	-	1	649.50
13.	Manipur	-	-	2	63.59	-	-
14.	Meghalaya	-	-	-	-	1	60.15
15.	Mizoram	-	-	1	23.97	-	-
16.	Nagaland	1	40.77	2	56.97	2	53.81
17.	Odisha	1	55.01	1	52.42	2	52.51
18.	Punjab	1	4.64	1	12.15	-	-
19.	Rajasthan	-	-	2	19.54	1	37.86
20.	Tamil Nadu	5	39.03	-	-	2	90.91
21.	Telangana	-	-	-	-	1	36.46
22.	Uttar Pradesh	-	-	1	85.12	3	254.45
23.	West Bengal	-	-	-	-	1	56.52
	UT						
24.	Pudducherry	1	3.48	-	-	-	-

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) AND (d) OF LOK SABHA STARRED QUESTION NO. 67 FOR ANSWER ON 28.04.2016 ASKED BY SHRI B.V. NAIK REGARDING CENTRAL ROAD FUND

The State/UT wise details of proposals approved in-principle under CRF and EI&ISC schemes during 2015-16

(Amount in Rs. Crore)

Sl. No.	State/UT	CRF		EI&ISC	
		Nos.	Cost	Nos.	Cost
1.	Arunachal Pradesh	-	-	3	56.00
2.	Assam	16	66.84	-	-
3.	Himachal Pradesh	1	13.83	-	-
4.	Jharkhand	5	252.71	1	20.85
5.	Madhya Pradesh	14	716.31	-	-
6.	Maharashtra	221	4032.00	-	-
7.	Nagaland	-	-	1	48.00
8.	Odisha	22	251.75	2	55.00
9.	Rajasthan	56	1762.28	1	37.86
10.	Telangana	-	-	1	36.46
11.	Uttar Pradesh	82	3358.78	4	329.73
12.	Uttarakhand	12	210.58	-	-
13.	West Bengal	5	195.28	1	56.52
	UT				
14.	A&N Islands	20	43.00	-	-
